

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3801
ANSWERED ON 21/12/2021

UNEMPLOYMENT ALLOWANCE UNDER MGNREGS

3801. SHRI K. MURALEEDHARAN:
SHRI ADHIR RANJAN CHOWDHURY:
SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of households that got employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) so far in the financial year 2021-2022 as compared to the previous year;
- (b) the number of households that had applied for the programme but did not get employment under the scheme in 2021-2022; and
- (c) whether the Government has provided all such households an unemployment allowance, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available.

The details of households demanded employment, households offered employment and households who have turned up at the worksites and thus availed employment under Mahatma Gandhi NREGS in the financial years 2020-21 and 2021-22 (as on 15.12.2021) is given below:

Financial Year	2020-21	2021-22 (as on 15.12.2021)
Households demanded employment (in crore)	8.55	7.27
Households offered employment (in crore)	8.54	7.24
Households availed employment (in crore)	7.55	6.35

While the work demanded closely matches the work offered, the difference of work availed with the former is on account of lack of utilisation of such offering by workers. This could be on account of better employment opportunities elsewhere, illness or any other relevant factor. States have to pay unemployment allowances as per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act. No unemployment allowance has been paid as of now during the current financial year.
